

of drugs are pending with his Ministry;

(b) present position of each case, company-wise, capacity-wise and product-wise; and

(c) date since when these proposals are pending and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). Information is being compiled and will be laid on the Table of the House.

Supply of Diesel to Punjab

9850. SHRI L. S. TUR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Punjab Government have approached for more supply of diesel than the allotted quota keeping in view the shortage of electricity in the State;

(b) whether it is a fact that diesel was short supplied in 1980 as compared to 1979, and the reasons thereof;

(c) whether it is a fact that the demand of Punjab for diesel has increased many times but the supply is too short and Punjab Government have approached his Ministry to increase at least 50 per cent during May to July, 81 keeping view the shortage of electricity; and

(d) what steps have been taken so far on the demand of Punjab Government?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The sales of high speed diesel (HSD) oil in Punjab State in 1980 were more than those in 1979.

(c) The HSD requirements of Punjab are stated to have increased both on account of agricultural operations and power shortage. The State Government had approached the Central Government for increasing the HSD allocation for Punjab to the level of 1,00,000 kilo liters per month for the period March-June, 1981.

(d) Ad-hoc additional increased in the HSD allocations have been made for Punjab during January-April, 1981, keeping in view the requirements indicated by the State Government. The HSD allocation for May, 1981 is substantially more than that of the previous month. The supply position is satisfactory and the State has been advised to remove all restrictions on the sale of HSD.

Classification of certain drugs for low Technology

9851. RAM VILAS PASWAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that some National Laboratories have written to his Ministry to classify certain drugs as low technology item on the basis of alternative and easier process developed by them;

(b) if so, the details of such recommendations received; items involved and the action taken by his Ministry on such reports and recommendations; and

(c) if no action has been taken so far, when the action is likely to be taken and when the outcome would become available?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) No, Sir.

(b) and (c). Do not arise.